

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.175/2019
In
OA No.3212/2018**

New Delhi, this the 19th day of July, 2019

Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)

Shri Bhram Dutt Yadav
Age 66 years
S/o Late Shri Ram Rikh
R/o House No.223, Khasra No.211
Shani Bazar, Village Rajokri
New Delhi – 110 038.

... Applicant

(By Advocate :Mr. Rajesh Kumar for Shri Sachin Chauhan)

Versus

1. Shri Hasmukh Adhia
Secretary
Ministry of Finance
Union of India
North Block, New Delhi.
2. Shri Ani Gandhi
Deputy Commissioner of Income Tax
Headquarter (Finance)
C.R. Building, New Delhi.
3. Shri Govind Lal
Commissioner of Income Tax
Delhi – XII, 802, civic
Center Bldg. New Delhi.

...Respondents

(By Advocate :Mr. Ranjan Tyagi)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

Counsel for the applicants submits that the respondents have passed a speaking order in compliance with the order dated 28.08.2018 passed in OA No.3212/2018. In view of the same, the CP is closed. Notices issued to the respondents are discharged.

(Pradeep Kumar)
Member (A)

(S.N. Terdal)
Member (J)

